

(b) whether the new education policy is contributing to the creation of an alien elitist cult, if so, steps taken thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). No specific data is available in regard to basic schools established as a part of the Wardha Scheme. It is, however, true that such schools are facing financial and other difficulties.

Schools which claim to provide instruction in English medium have come up in large numbers throughout the country in recent years.

The National Policy on Education, 1986 (NPE) envisages provision of support institutions and programmes of Gandhian basic education. However, elitism manifests itself in many ways in our education system. Government have taken a decision to review N.P.E.

#### **Employment to persons who gave lands to Medak Ordnance Factory**

4877. SHRI M. BAGA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Management of the Ordnance Factory, Medak had assured to provide employment at least to one person in each of the families who lost their agricultural lands under the Defence Ordnance Factory;

(b) if so, whether the assurance has since been fulfilled; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) In a meeting held on

20.5.1982 between the Ordnance Factory Medak management and the Medak district authorities, it was agreed to consider the latter's request for giving priority for employment to one member of the family of each land displaced person.

(b) In accordance with the aforesaid understanding, employment has so far been given to 298 persons in the above category.

(c) Further recruitment in the above category depends on future production targets, availability of qualified and skilled persons, and age of displaced persons.

[Translation]

#### **Regularisation of Clerks and Grade IV Employees in Sports Authority of India**

4878. SHRI SHANKERSINH VAGHELA: Will the PRIME MINISTER be pleased to state:

(a) whether there are many clerks and Grade IV employees working on ad-hoc basis in the office of Sports Authority of India for last 4-5 years; and

(b) if so, the number thereof and when these employees are likely to be regularised?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) 32 Lower Division Clerks and 79 Grade IV employees are presently working on ad-hoc basis in the Office of the Sports Authority of India. Their cases for regularisation would be considered as and when regu-